

1	2	3	4	5	6	7	8	9
3.	ITPA	1993	21114	10	11277	1188	12465	8639
		1994	18723	25	11029	1301	12330	6368
4.	Dowry Prohibition Act	1993	5713	223	341	647	988	4502
		1994	6725	212	461	973	1434	5079

[English]

Import of Urea

*90. DR. LAXMINARAYAN PANDEY : Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state

(a) the value and quantum of urea imported during 1995-96 alongwith the name of countries from which the same was imported.

(b) whether global tenders were invited prior to such imports.

(c) if not, the reasons therefor.

(d) whether urea was imported by the Government in excess of the requirement for 1995-96

(e) if so, the details thereof, and

(f) the manner in which excess quantity of imported urea is proposed to be utilised by the Government?

THE MINISTER OF STATE OF THE MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI SIS RAM OLAI) : (a) Details are given in the enclosed statement

(b) and (c) : Most of the purchases of imported urea have been made on the basis of global tenders by the canalizing agencies. They have also resorted to purchases through limited tendering and spot purchases besides entering into long term arrangement, depending upon exigencies of demand, international availability and prices, security of supplies, etc. At their discretion, they have also made purchases through direct negotiations with suppliers.

(d) to (f) : The imports of urea during 1995-96 were made as per the assessed requirement

STATEMENT

(Qty. In lakh metric Tonnes)

S. No	Country	1995-96	
		Quantity	C&F Value (Rs Crores)
1	2	3	4
1	Bangladesh	1.35	103.00
2	Bulgaria	0.73	54.64
3	CIS	12.79	976.82

1	2	3	4
4.	Croatia	1.07	80.89
5.	Germany	0.42	32.79
6.	Indonesia	1.36	102.82
7.	Kuwait	2.64	200.23
8.	Libya	3.70	267.18
9.	Qatar	2.37	172.76
10.	Romania	3.56	267.14
11.	S. Arabia	4.92	364.56
12.	UAE	2.43	179.58
13.	Pakistan	0.48	37.71

[Translation]

Norms for New Rail Lines

*91. SHRIMATI SHEELA GAUTAM :
SHRI RAMESHWAR PATIDAR :

Will the Minister of RAILWAYS be pleased to state.

(a) the norms prescribed by the Government for laying new railway lines;

(b) the names of the States where Government have started the work of laying new railway lines during the current year; and

(c) the details thereof?

THE MINISTER OF RAILWAYS (SHRI RAM VILAS PASWAN) : (a) The policy for construction of new lines being followed on the Railways is based on the recommendations of the National Transport Policy Committee, dated May 1980, which had laid down the following criteria for taking up construction of new lines.

1. Project oriented lines to serve new industries for tapping mineral and other resources.
2. Missing links for complete alternative routes to relieve congestion on existing saturated routes.
3. Lines required for strategic reasons; and
4. Lines for establishment of new growth centers or giving access to remote areas.

New line projects have been taken up based on the above criteria. In each case a preliminary engineering cum traffic survey is done, and after the